GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:1092 ANSWERED ON:01.03.2011 ALLOCATION UNDER RKVY AND NFSM Paswan Shri Kamlesh ;Singh Shri Dushyant;Yadav Shri Dharmendra

Will the Minister of AGRICULTURE be pleased to state:

(a) the details of funds sanctioned, released and utilised under the Rashtriya Krishi Vikas Yojana (RKVY) and the National Food Security Mission (NFSM), State-wise and scheme-wise;

(b) whether there is any proposal to increase the allocation to the States under the scheme to promote medium and short duration crop varities including crops of delayed sowing;

(c) if so, the details thereof;

(d) whether there is any proposal to give more flexibility to the States to implement the scheme;

(e) if so, the details thereof; and

(f) the details of monitoring mechanism set-up in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI ARUN YADAV)

(a): Details of State-wise funds allocated, released and expenditure reported from 2007-08 to 2010-11 for RKVY & NFSM are given in Annexure-I & II, respectively.

(b) & (c): Allocation under RKVY and NFSM to States are not made for any specific intervention. However, under NFSM, recently released varieties of rice, wheat and pulses, including short & medium duration varieties, are promoted under seed production, seed distribution & minikits programmes.

(d) & (e): RKVY scheme has been launched to provide flexibility and autonomy to the State Government to select, plan, approve and execute projects/interventions/components that are most suited to the priorities and agro-climatic requirements of the State, as per their District Plans.

Under NFSM, States/Districts are given flexibility to plan components as per their requirements. Government of India approves the State Plan prepared based on the district plans. Also, State are given freedom for 20% inter- componential change in the approved plan with the approval of the State Food Security Mission Executive Committee under intimation to NFSM Cell at Centre. In addition, states have been provided funds under local initiatives to fulfill the local needs of the districts for taking up activities that are not covered under other schemes of Central/State Government.

(f): For RKVY, the State Level Sanctioning Committee headed by the Chief Secretary of the State is responsible for monitoring and reviewing the progress of implementation of sanctioned projects/schemes. Department of Agriculture and Cooperation has also put in place a web-based Management Information System (MIS) in order to identify and collect essential information and data related to each RKVY project and also to collect the progress and completion details during the project life cycle online in the RKVY website (http://www.rkvy.nic.in). National Institute of Rural Development, Hyderabad has also been engaged for carrying out monitoring of RKVY implementation in the States.

For NFSM, monitoring is planned at three levels, viz. National, State and District levels. At National level, National Level Monitoring Teams (NLMTs) have been constituted drawing members from DAC, ICAR, Crop Development Directorates, subject specialists, mission directors of NFSM states and concerned officials of state departments for monitoring the progress. Officers/staff of NFSM Cell. Crops Division, and DAC have been assigned to tour NFSM states for monitoring of few districts each during every crop season. Need-based Special Monitoring teams are also constituted for monitoring of specific areas. Besides, National level Consultants also visit assigned states to review the progress of the scheme and suggest remedial measures for crop improvement. State/District level Monitoring teams may be constituted based on specific needs. MIS is evolved to capture the real time data from the field level regarding progress of the mission activities.